

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3319
ANSWERED ON:31.08.2012
UN CONFERENCE ON ARMS TRADE TREATY
Antony Shri Anto

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a United Nations (UN) Conference on Arms Trade Treaty was held in New York recently;
- (b) if so, the details thereof;
- (c) whether India participated in the said Conference;
- (d) if so, the details thereof along with the names of the other participant countries;
- (e) the details of issues raised by India during the said Conference and the response of the participating nations thereon;
- (f) whether any agreement could be reached at, at the aforesaid Conference; and
- (g) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (g) India participated in the United Nations' Diplomatic Conference on an Arms Trade Treaty (ATT) at New York from 02-27 July 2012. The Conference was open to all members of the United Nations. During the Conference, India stated that the ATT should establish a balance of obligations of exporting and importing states, prevent illicit trafficking in conventional arms and their diversion to terrorists and other non-state actors and bring together all stakeholders on board in a manner that promotes the prospects of the treaty that is practical and implementable with universal adherence. The Conference could not adopt an agreed text on account of lack of consensus.